

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4017-4018/2025

BALRAM & ORS.

Appellant(s)

VERSUS

RADHEY SHYAM (DEAD) THROUGH LRS AND ORS.

Respondent(s)

Date : 02-07-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Praveen Chaturvedi, AOR

For Respondent(s) : Ms. Jaikriti S. Jadeja, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
respondent seeking adjournment on the ground of personal
difficulty, list the matter after two weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR